

**High Court of Jharkhand, Ranchi**


**Notice**

Dated: 06-11-15

It is hereby notified for general information that all the concerned Advocates of the Court may get renewed the licenses of their Clerks for the next year i.e. **2016** as per High Court of Jharkhand Rules, 2001; Chapter No. XX (Advocates Clerk's Rules) Rule No. 242.

The concerned Advocates may apply to the undersigned before **30<sup>th</sup> November, 2015**. Each such renewal application should be accompanied with a fee of Rs.10/- (Rupees Ten Only). So far as new / initial registration is concerned, the fee will be Rs.100/- (Rupees Hundred only).

The new / renewed registration will be valid till **31<sup>st</sup> December, 2016**.

  
Registrar General